

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 44**

**C.P. (IB)/806(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **18.06.2024**

NAME OF THE PARTIES:      **BANK OF MAHARASHTRA V/s MRS.**  
**PRATIMA PRAVINBHAI SHAH**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. None present from either side when the matter is called out.
2. List this matter on **09.07.2024** for further consideration.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Neeraj